GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1468

TO BE ANSWERED ON THE 03RD MAY, 2016/ VAISAKHA 13, 1938 (SAKA)

SHORTAGE OF IPS OFFICERS

1468. SHRI MALLIKARJUN KHARGE:

SHRI PR. SENTHIL NATHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Regular Recruits (RR) in the Indian Police Services (IPS) during the last three years and the current year, State/UT-wise;

(b) whether there is a shortage of IPS officers in the country, if so, the details thereof and the total number of vacancies, State/UT-wise;

(c) whether the Government has taken any steps to fill up all the vacancies of IPS officers and if so, the details thereof;

(d) the total number of State Police Service officers inducted into the IPS during the said period, State/UT-wise;

(e) whether there is any proposal to increase the induction of the officers into the IPS from the State Police Officers and Central Armed Police Forces for addressing the said shortage and if so, the details thereof;

(f) whether the Government has any proposal to conduct special recruitment drive in this regard and if so, the details thereof; and

(g) the steps taken by the Government to increase the number of IPS officers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): The recruitment in the IPS during last three years through CSE-2011

to 2013 & the current year through CSE-2014, has been done on the

basis of cadre-wise vacancy as given at Annexure-I & II.

(b): State-wise vacancy position in the Indian Police Service as on 01.01.2016 is attached at ANNEXURE-III.

(c) to (g): To fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. Besides the above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated.

Following numbers of State Police Service officers were inducted into Indian Police Service during the last three years: -

Year	Number of Officers	
2013	213	
2014	90	
2015	92	
2016 (upto	31	
31.03.2016)		
Total	426	

While finalizing the Cadre strength of IPS, all the posts are divided among Regular Recruit and promotion from State Police Service (SPS) posts. There is no proposal to alter the current ratio of Regular Recruit and promotion posts in the Indian Police Service (IPS).

SI No.	Name of Cadre	CSE-2011	CSE-2012	CSE-2013
1.	AGMUT	13	11	11
2.	Andhra Pradesh	7	6	7
3.	Assam-Meghalaya	6	7	7
4.	Bihar	6	8	7
5.	Chhattisgarh	2	4	4
6.	Gujarat	6	6	7
7.	Haryana	3	5	4
8.	Himachal Pradesh	3	3	3
9.	Jammu & Kashmir	3	4	4
10.	Jharkhand	4	5	5
11.	Karnataka	7	7	6
12.	Kerala	4	4	4
13.	Madhya Pradesh	7	9	10
14.	Maharashtra	11	9	9
15.	Manipur-Tripura	6	5	6
16.	Nagaland	6	4	4
17.	Odisha	4	6	5
18.	Punjab	5	5	5
19.	Rajasthan	4	5	5
20.	Sikkim	1	1	0
21.	Tamil Nadu	8	8	8
22.	Uttar Pradesh	18	17	17
23.	Uttarakhand	1	2	2
24.	West Bengal	15	9	10
	Total	150	150	150

State/Cadre-wise details of the recruitment in the Indian Police Service during last three years through CSE-2011 to 2013

State/Cadre-wise of the recruitment in the Indian Police Service during the current year through CSE- 2014

SI No.	Name of Cadre	CSE-2014
1.	AGMUT	10
2.	Andhra Pradesh	4
3.	Assam-Meghalaya	7
4.	Bihar	7
5.	Chhattisgarh	4
6.	Gujarat	6
7.	Haryana	5
8.	Himachal Pradesh	3
9.	Jammu & Kashmir	4
10.	Jharkhand	4
11.	Karnataka	6
12.	Kerala	5
13.	Madhya Pradesh	9
14.	Maharashtra	9
15.	Manipur	4
16.	Nagaland	3
17.		
18.	Punjab	5
19.	Rajasthan	5
20.	Sikkim	1
21.	Tamil Nadu	7
22.	Telangana	3
23.	Tripura	2
24.	Uttar Pradesh	19
25.	Uttarakhand	2
26.	West Bengal Total	10
	150	

STATEWISE STRENGTH OF IPS OFFICERS AS ON 01.01.2016

SI. No.	State	Sanctioned	In	Posts
		strength	position	vacant
01.	Andhra Pradesh	144	122	22
02.	AGMUT	295	245	50
03.	Assam-Meghalaya	188	149	39
04.	Bihar	231	188	43
05.	Chhattisgarh	103	89	14
06.	Gujarat	195	160	35
07.	Haryana	137	105	32
08.	Himachal Pradesh	89	71	18
09.	Jammu & Kashmir	147	91	56
10.	Jharkhand	149	111	38
11.	Karnataka	215	143	72
12.	Kerala	163	122	41
13.	Madhya Pradesh	305	249	56
14.	Maharashtra	302	239	63
15.	Manipur	89	59	30
16.	Nagaland	70	49	21
17.	Odisha	188	109	79
18.	Punjab	172	144	28
19.	Rajasthan	215	188	27
20.	Sikkim	32	26	06
21.	Tamil Nadu	263	223	40
22.	Telangana	112	96	16
23.	Tripura	65	54	11
24.	Uttar Pradesh	517	403	114
25.	Uttarakhand	69	60	09
26.	West Bengal	347	259	88
	2015 batch of IPS		140	-140
	probationers			
	TOTAL		3894	908
